

Order dt. 16.8.2004.

Heard Mr. T. Rath,
Learned Counsel for
the Applicant and Mr.
B. Dosh, Learned Addl.
Standing Counsel appearing
for the Respondents. Hearing
in the matter is concluded
and orders are reserved.

[Signature]
Member (S)

[Signature]
Vice-Chairman

02.09.2004.

Order pronounced in open court.
As per the observations contained in the
order dated 02.9.2004, in separate sheets,
attached to this record, the order follows.

No costs.

[Signature]
Member (S)

[Signature]
Vice-Chairman

Copy of order
may be sent to
Court to be filed

[Signature]
12/10/04

[Signature]
12/10/04